

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/618/2017

HYDERABAD, this the 22nd day of January, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. B Rama Krishna , Leading Fire Man(L.F.M),
S/o:Venkata Ramana Rao(Late) , (Age 58 Years)
R/O,D.No: 49-25-1, Madhura Nagar,
Shantipuram,Visakhapatnam-530016.
- 2 M Someswara Rao, L.F.M ,
s/o: Appala Naidu (Late),Age: 58 Years
R/o D.No: 18-32/1,Anjanadri colony,
Prahaladhapuramedu,
Visakhapatnamô 530027.
- 3 K.Bhulokam, L.F.M,
S/o: Latchnna, (Late),Age: 52 Years
R/o. D.No: 21-29-1, Viman Nagar, Old Air port,
NAD Kota Road, ,
Visakhapatnam- 530009.
- 4 N.Venugopal, LFM
S/o: Appanna (Late) (Age: 60 Years)
R/o D.No: Flat no. 202, Puspha Nivas,
Viman Nagar, NAD Kota Road, ,
Visakhapatnam- 530009
- 5 Y.Jagannadha Rao,L.F.M,
S/o: Appala Naidu (Late), (Age:58 Years)
R/o D.No: 33-20-127, Y.V Swamy Street,
Near Koneru, Allipuram, Chamalapalli, ,
Visakhapatnamô 530004
- 6 B Prakash Rao, L.F.M ,
S/o: Rull (Late) (Age: 55 Years)
R/o D.No: 36-94-271/28, Suresh Ram Nagar,
Kancharapalem,Visakhapatnamô 530008.
- 7 V.R.K . Reddy,FED(Fire engine Driver), CIN No. 85194
S/o: Subba Reddy (Late),(Age: 59 Years)
R/o D.No.71-31-708,Kranti Nagar,
Gandigram,Visakhapatnam-530005.

8 S Demudu,FED,CIN No. 85197
 S/o: Appala Naidu (Late) (Age: 56 Years)
 R/o D.No: 6-156,Gowtam Nagar,
 Vepagunta ,Visakhapatnam-530047.

9 N Samudrala Rao, FED, CIN No. 85008.
 S/o Kanakayya(Late), (Age: 57 Years)
 R/o D.No. 1-63,Paravada(M)
 Visakhapatnam 530021

10 R RamaNaidu, FED ,CIN No. 85196,
 S/o; Simhachalam Naidu,(Late), (Age: 58 Years)
 R/o D.No. 40-2-346,Santhi Nagar,
 KailasapuramVisakhapatnam 530024

11 G.Damodaram, LFM,
 S/oPandayya(Late),(Age 57 Years)
 R/oD.No. P-28/12, Ashoka Park,
 Kancharapalem, Visakhapatnam-530008. ... Applicants

(By advocate: Mrs. Anita Swain)

Vs

1.The Union Of India,
 Rep by its Secretary, Ministry of Defence,
 South Block,New Delhi,110011.

2. The Chief of Naval Staff,
 Integrated Headquarters, Ministry of Defence,
 Sena Bhavan, PO. DHQ,
 New Delhi-110011,

3.Flag Officer-Commanding in Chief.
 Head quarter Eastern Naval Command,
 Naval Base, Visakhapatnam,530008.

4.The Admiral Superintendent ,
 Naval Dockyard, Visakhapatnam. i Respondents

(By advocate: Mrs. K. Rajitha, Sr. CGSC)

OR D E R (ORAL)

Hon'ble Mr. Ashish Kalia, Judl. Member



Heard the learned counsel for the applicants. None appeared for the respondents. Right to file reply has already been forfeited.

2. The applicants are seeking consideration of their initial service on casual basis for the purpose of granting ACP/ MACP benefit. Learned counsel for the applicant has drawn our attention to the order dated 9.9.2016 of this Tribunal in O.A. No.826/2016 as well as the judgement of the Hon'ble High Court of Punjab & Haryana in W.P. No.24314 & 24944/2008. The operative portion of the order of this Tribunal in O.A. No.826/2016 is as under:

67. In view of the above position, we direct the respondents to extend the benefit of ACP/ MACP Schemes by counting applicants' service from the date of their initial appointment as was given to the applicants in O.A. No.451/2011, provided the applicants herein stand on the same footing. Time granted for compliance is three months from the date of receipt of a copy of this order.ö

3. We have no hesitation to hold that the applicants' adhoc service is to be counted for the purpose of ACP alone. The respondents are directed to extend the benefit to the applicants within 90 days from the date of receipt of this order. The O.A. is disposed of. No order as to costs.

**(B.V. SUDHAKAR)
ADMN. MEMBER**

**(ASHISH KALIA)
JUDL. MEMBER**

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